

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 03.

C.P. (IB)/2499(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES : **Gupta Coal India Private Limited**

Vs

Maharashtra State Mining Corporation Limited

For OC : Adv. Ayush J. Rajani a/w Adv. Mitali Bhatt i/b AKR Legal

For CD : Absent.

IBC under Sec. 9

ORDER

This is a transferred matter from Bench I to this Bench.

At the request of Counsel for the OC, list on **07.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)